

## **Oriental Bank Of Commerce Vs B.A. International And Ors.**

**Court:** Debts Recovery Appellate Tribunal, Allahabad

**Date of Decision:** March 19, 2020

**Acts Referred:** Securitisation And Reconstruction Of Financial Assets And Enforcement Of Security Interest Act, 2002  
" Section 13(2), 13(4), 14, 18  
Security Interest (Enforcement) Rules, 2002 " Rule 3(1), 3(3), 4(2)(A), 8(1), 8(2)

**Hon'ble Judges:** R.S. Kulhari, J

**Bench:** Single Bench

**Advocate:** S.K. Pandey, Dinesh Kumar Pathak, Shashank Pathak

**Final Decision:** Allowed

### **Judgement**